हेंट्स में मरे है जितने खाड़ी युद्ध में मरे है यह संख्या उनसे भी ज्यादा है। इनको कितना मुग्नावजा दिया गया, यह मंत्री जी बतायें ? इन एक्सीडेंट्स में गवर्नमेंट के कितने ग्रौर प्राइवेट एजेसी के कितने हुये है ? पैडेस्ट्रियन ग्रौर साइकिल पर चलने वाले या कार पर चलने वाले कितने मरे हैं। इसके साथ एक ग्रौर जानकारी लेना चाहता हूं कि जो ग्रार०टी०ग्रोज० हर डिस्ट्रिक्टस में हैं ये बहुत प्रचंड भ्रष्टाचार करते हैं। उनके एजेंटस लगे हये है जो लाइसेंस देते हैं।

श्री अभापति : कितने प्रश्न करेंगे।

श्री विठ्ठलराव माधवराव जाधव : इसके बारे में सरकार क्या करने जा रही है यह मैं पूछना चाहता हूं। यह बहुत महत्वपूर्ण सवाल है इससे जुड़ा हुग्रा है । जो एजेंट्स लगे हुये हैं ग्रार॰टी॰ ग्रो॰ में लाइसेंसेज देने के लिये उनके बारे में सरकार को क्या कोई जानकारी है, ग्रगर है तो ये जो ग्रन्दर के लाइसेंस देने के एजेंट्स हैं उनको सरकार एबालिश करने जा रही है या उनके बारे में क्या कदम उठाये जा रही है, यह मैं जानना चाहता हूं।

श्री मनुभाई कोटा डिया: माननीय सदस्य ने जानना चाहा है कि कितना कम्पेन-सेणन दिया गया है कितने पग से चलने वालों की मृत्यु हुई श्रीर कितने एक्सीडेंट्स हुये हैं। सरकारी व्हीकिल्स से कितने घायल हुये श्रीर प्राइवेट व्हीकिल्स से कितने हुये... (व्यवधान) यह सब डिटेल का सवाल है.... (व्यवधान)

श्री सभापति : सरकारी का तो दे सकते हैं।

श्री मन् भाई कोटाड़िया: डिटेल मेरे पास नहीं है।

I have to collect all the details from the different States. (Interruptions) I have to collect all that information from the different States. Sir, within 10 days it is difficult for me to collect all the information from the different States.

श्री सभापति : बाद में दे दीजियेगा।

SHRI MANUBHAI KOTADIA: I will provide all the information to the hon. Member. He has, while on this question, said that there is some malpractice in the R.T.O. offices. Sir, I am in charge of this Motor Vehicles Act. I have to amend this Act and the implementation is totally left to the State Governments and it is up to the State Governments because R.T.Os. are under the State Governments.

SHRIMATI JAYANTHI NATARALIAN: What about D.F.C.?

श्री विठ्ठलराव माधवराव जाधव : नेशनल हाइवेज के श्रांकड़े तो इनके प'स होंगे।

Mishap of a cargo ship near New-Foundland

*62. SHRI PRABHAKAR RAO KAL-VALA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware that 30 Indians had died when a cargo ship sank in the stormy seas, south-east of New-Foundland in Canada on 31d February, 1991;
 - (b) if so, the details thereof; and
- (c) what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) Yes, Sir. The ship was reported missing on Friday, 11 January, 1991.

- (b) The name of the ship was 'Protektor'. It had a total crew of 33, of which 30 were Indian nationals. No survivors have been located.
- (c) Government are in contact with the Canadian authorities who are investigating the incident.

SHRI PRABHAKAR RAO KALVALA (Andhra Pradesh): Sir, it is reported on 11th of January this year that out of the 32 missing people, 30 people are Indians. So, I wanted to know to which part of the country these 30 Indian nationals be-

long and whether any compensation has been arranged for the families. If so, what are the details? If not, what are the reasons?

SHRI DIGVIJAY SINGH: Sir, the details are not available with us. We are in touch with the Canadian authorities. We will make it know after some time.

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): Mr Chairman, Sir, this was a private company. The Canadian authorities say that it is not for the Canadian authorities to pay the compensation or for the Singapore authorities. We shall take up the matter with the private company for the compensation of these 30 people.

SHRI PRABHAKAR RAO KALVALA: Of course, the company is a private company, but the nationals are Indians. When 30 people are supposed to be missing, I wanted to know whether say inquiry commission has been constituted for this. If so, what are the details?

SHRI CHANDRA SHEKHAR: No, we cannot hold any inquiry occause the ship was not Indian, nor the territory was Indian. But we are in constant touch with our Consulate in Canada and also we are in touch with the Canadian authorities and every care is being taken that we should be able to get proper compensation from the company concerned.

डा॰ रस्नाकर पांण्डेय: माननीय सभापति जी, जो बहुराष्ट्रीय कम्पनियों के जहाज हैं, युद्धक विमान है उनमें पेट्रोलिय की गयी है. उस संबंध में सारे देश में ध्यापक चर्चा है । मैं जानना चाहता हूं कि माननीय मंत्री जी से कि ऐसे कौन से विमान थे जो युद्ध में प्रयोग किये गये और उनको..!

श्री समापति: नया पूछ रहे हैं? अभी होली दूर है बनारस वालों के लिये।

भा जनवीश प्रसाद माधुर : श्रीमन् मेरी
्एक , विनती है कि प्रश्न-63 ग्रीर 67
न्त्रनाभग एक जैसा ही है, तो उनको क्लब
क्कर दिना जाये। (म्यक्सान)

श्री समापति : दोनों इकट्ठे ले लीजिये, 67 का भी जवाब पढ दीजिये।

Iraqi Government's protest on refuelling of U.S. war ships and planes in India

*63. SHRI CHIMANBHAI MEHFA:† SHRIMATI MIRA DAS:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) what are the details of the Iraqi Government's protest to our policy of refuelling of U.S. war ships and planes at various ports/airports in the country;
- (b) whether in the past such refuelling was permitted; if so, by whom and when; and
- (c) whether it is a fact that refuelling has adversely affected our mediatory role and that our Prime Minister lost contact with President Saddam Hussein because of our policy; whether this step has compromised our non-aligned policy?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINIS-TRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) Government have noted the statement issued by the Ministry of Foreign Affairs of Iraq. We have clarified to the Iraqi authorities that Government had given permission solely for the transit and refuelling of transport aircraft on a clear assurance from the US Government that the planes would be used only for transporting non-lethal supplies and for evacuation of personnel on humanitarian. emergency and grounds.

- (b) In keeping with common international practice, the Government of India allows transit and refuelling facilities for foreign military aircraft on a bilateral basis and in keeping with the principle of reciprocity.
- (c) No, Sir. Grant of these facilities has in no manner compromised our position on the Gulf issue or our standing as a non-aligned State.

[†]The question was actually asked on the floor of the House by Shri Chimanbhai Mehta.